

meeting. The India-Russia-China trilateral mechanism brings to a common platform three key, emerging and influential powers to share views on diverse issues, such as agriculture, health and medicine, and disaster mitigation. The Ministers decided to hold their next meeting in Russia in 2011.

(c) to (f) Government has taken up this matter with the Chinese side, including during the recent India-China Strategic Dialogue on 16 November, 2010. The Chinese side has conveyed that China has always taken a responsible attitude towards trans-border rivers. They again clarified that Zangmu power station has very small capacity and does not divert river from the mainstream and will not reduce flow to the lower reaches. In this context on 18 November, 2010, the Chinese Foreign Ministry Spokesperson has said that in developing cross-border water resources China acts as a responsible country and takes precaution with regard to impacts on the downstream areas. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.

(g) and (h) Government is aware that China is executing infrastructure projects in Pakistan Occupied Kashmir. Government has raised this issue with the Chinese side and has clearly conveyed India's consistent position that Pakistan has been in illegal occupation of parts of the Indian State of Jammu and Kashmir since 1947. China regards Kashmir as a bilateral matter to be settled properly between India and Pakistan. Government has conveyed its concerns to China about their activities in Pakistan Occupied Kashmir, and asked them to cease such activities. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.

PM's visit to East Asian countries

2511. SHRI TARUN VIJAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the outcome of PM's recent East Asia visit to the East Asian countries including Japan and Korea;

(b) the details of the agreements signed and his assessment of its impact on the future course of Government's "Look East Policy";

(c) whether the issue of holding joint military exercises in future with Japan also came up during the talks;

(d) the position of Korean investment in India; and

(e) whether the issue of Chinese help to North Korea was also discussed in Seoul?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) to (e) Prime Minister visited Japan on 24-26

October, 2010 for the Annual Summit with the Japanese Prime Minister and Republic of Korea for the G-20 Summit on 11-12 November, 2010. The following documents were signed during his visit to Japan: (i) a Joint Statement "Vision for India-Japan Strategic and Global Partnership in the Next Decade" (ii) a "Joint Declaration between the Leaders of India and Japan on the Conclusion of the Comprehensive Economic Partnership Agreement" and (iii) a "Memorandum on Simplifying Visa Procedures between the Government of the Republic of India and the Government of Japan". In Republic of Korea, "The G-20 Seoul Summit Leaders' Declaration" was issued. The visits have strengthened our relations with Japan and Republic of Korea in keeping with India's "Look East Policy". In Prime Minister's interactions with leaders of Japan, the two sides exchanged views on bilateral relations, including security cooperation. Cumulative Korean investment in India till June, 2010 stood at US\$ 2.71 billion. The issue of China-DPRK relations was not discussed by India at Seoul.

Establishment of University of Nalanda in Bihar

2512. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is contemplating to establish University of Nalanda in Bihar;
- (b) if so, the progress made so far in the establishment of Nalanda University;
- (c) whether land acquired for the establishment of university has been handed over to the Nalanda University; and
- (d) if so, the details in this regard and by when the campus and other infrastructure of the university is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes.

(b) The Nalanda University Act 2010 was passed in the Monsoon session of the Parliament (August-September 2010) and received President's assent on 21 September, 2010. A Gazette Notification was issued on 19 November, 2010 for bringing the Act into force and for the establishment of the Nalanda University w.e.f. 25 November, 2010. Meanwhile, the Vice Chancellor-designate has assumed charge w.e.f. 8 October, 2010 and has commenced operations from the Project Office in New Delhi.

(c) and (d) The Government of Bihar has already agreed to transfer the land acquired for establishing the University once the University is established. The Vice Chancellor-designate is in touch with the Government of Bihar for transferring the land to the Nalanda University. A meeting of the Nalanda Mentor Group, which is the Interim